THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As per the on line reports received from State Government, 1.04 lakh schemes sanctioned for Rural Drinking Water Supply in the State, out of these 486 schemes are for piped water supply.

- (b) to (d) As per on-line monitoring reports, the Government of Jharkhand has achieved 35.76% sanitation coverage and 60% of rural habitations have rural connectivity out of total number of habitations under rural road development plan respectively.
- (e) Improving facilities in rural areas of Jharkhand is a continuous process depending upon the resources available to the State.
- (f) An amount of Rs. 623.12 crore has been released (upto January, 2010) to Jharkhand State to implement Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). It is a demand based scheme.

NRDWP in Rajasthan

†1343. DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state the additional amount to be allocated in the current financial year to Rajasthan under National Rural Drinking Water Programme (NRDWP) in light of the status of special category of the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): Rajasthan State does not fall in the special category States. However, considering the reduced allocation provided to the State under National Rural Drinking Water Programme (NRDWP) during 2009-10, the State has been released an additional amount of Rs. 340.00 crore in the month of March, 2010 under NRDWP.

Setting up RIDC

1344. SHRI T.T.V. DHINAKARAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is proposed to set up a Rural Infrastructural Development Corporation (RIDC);
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir. The Ministry of Rural Development is not proposing to set up a Rural Infrastructural Development Corporation (RIDC) at present.

(b) and (c) Do not arise.

Rural development schemes in Tamil Nadu

1345. SHRI S. ANBALAGAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

[†]Original notice of the question was received in Hindi.